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**BEFORE THE HON'BLE LEARNED REGISTRAR GENERAL, PRINCIPAL
BENCH, HON'BLE NATIONAL GREEN TRIBUNAL, DELHI**

(O.A No. 104/2022)

In the matter:-

Vishnu Kumar Agarwal

.....Applicant

Versus

Govt. of NCT of Delhi & Ors.

.....Respondents

**SUB:-ACTION TAKEN REPORT BY THE ENFORCEMENT BRANCH, APMC
(MNI), AZADPUR, DELHI-33.**

MOST RESPECTFULLY SHOWETH

In compliance of the order dated 29.09.2023, passed by Hon'ble NGT, the action taken by the Enforcement Branch, APMC (MNI), Azadpur, Delhi-33 is hereby submitted as follows:-

1. This branch issued the Order No. APMC/Enf/20-21/773/P-II/116 to 123 dated 18.01.2024 u/s 79 (1) of DAPM (R) Act 1998, to all the 8 (Eight) firms, listed in the order passed by Hon'ble NGT, operating without valid licenses, to apply for their respective licenses within 3 days on receipt of the said office order and stop every commercial activity/trade on immediate basis till the final decision is taken on license applications by the APMC.
2. The Order No. APMC/Enf/20-21/773/P-II/134 dated 22.01.2024 was also issued to the Field Staff of the Enforcement Branch of this office with directions to ensure that no shop, in the market yard, operates without a valid licenses issued by the Competent Authority. The Field Staff has complied with the order and all the cold storage at all the 8 shops mentioned in Hon'ble NGT order have been made un-operational.
3. On expiry of three day time granted in the order mentioned in the submission/point no. 1, the reminder vide the Order No. APMC/Enf./20-21/773/P-II/135 dated 23.01.2024 has also been issued to the defaulter firms listed in the order passed by Hon'ble NGT.
4. None of these 8 eight firm have submitted their replies in response to the order dated 18.01.2024 and reminder dated 23.01.2024.
5. As already stated in para 2 above, all these firms/ cold stores have been made unoperational. In future, if any firm is found operating cold store at these shops, necessary action as per DAPM (R) Act 1998, shall be initiated.

This issues with the perior approval of the Competent Authority

Date:- 29.01.2024

Place:- Delhi


Dy. Secretary
(Enforcement)
APMC (MNI) Azadpur

Copy to:-

1. Dy. Secretary (Legal), APMC (MNI) Azadpur.
2. Dy. Secretary (Licence), APMC (MNI) Azadpur.